

नहीं उठता। गत वर्ष कुछ छोटी मोटी आग लगने की घटनाएं हुई थी जो कि या तो शाटं सर्किट के अथवा सूखी घास द्वारा आग पकड़ने के कारण हुई थी। चूंकि अग्नि दुर्घटनाएं छोटी थी उनको लगते ही बुझा दिया गया था, और फैक्टरी की सम्पत्ति को कोई हानि नहीं हुई, और चूंकि वह किसी की भी असावधानी के कारण नहीं हुई थी किसी भी घटना की जांच का आदेश नहीं दिया गया था।

(ख) प्रश्न नहीं उठता।

#### Shortage of Small Coins

2612. SHRI K. S. CHAVDA : Will the Minister of FINANCE be pleased to state :

(a) whether shortage of small coins in the country has been due to import of defective mint machinery and technical knowhow; and

(b) if so, the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) No, Sir.

(b) Does not arise.

#### Protest by State Governments for Locating Oil Refinery At Mathura

2613. SHRI RAMKANWAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether some State Governments have adversely reacted to the decision regarding location of oil refinery at Mathura; and

(b) if so, the reaction of the Central Government in this regard?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) No, Sir.

(b) Does not arise.

#### Training Facilities to Nepali Students under PL-480 Programme

2614. SHRI K. LAKKAPPA :  
SHRI M. M. JOSEPH :

Will the Minister of FINANCE be pleased to state :

(a) whether Central Government have decided to give training facilities to all the 130 Nepali students selected under the United States PL-480 programme; and

(b) whether the 130 students will be over and above the normal number of Nepali students who receive education under the Colombo Plan?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :

(a) The Government of India have decided to make available during the year 1972-73 training facilities under the Colombo Plan to about 130 Nepali trainees, who were formerly to come to India for training under the USAID, Third Country Programme.

(b) Yes, Sir.

#### Loans Advanced by Nationalised Banks and LIC to Farmers

2615. SHRI SAT PAL KAPUR : Will the Minister of FINANCE be pleased to state :

(a) how much loan has been advanced to farmers in the country by the Nationalised Banks and Life Insurance Corporation for the construction of tube-wells and other agricultural promotional activities during the last three years; and

(b) the progress made so far in simplifying the procedural formalities to ensure that inconvenience is not caused to farmers in getting the loan sanctioned by the Nationalised Banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI) : (a) Figures of amounts outstanding for direct advances to farmers by the nationalised banks for the period ending March, 1970, March, 1971 and March, 1972 are Rs. 80.44 crores, Rs. 127.64 crores and Rs. 150.23 crores respectively. Life Insurance Corporation does not make direct agricultural advances to the farmers.